

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-625/ND/2017

IN THE MATTER OF:
Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section
Under Section 7 of IBC

Order delivered on 11.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Ms. Aditi Sharma, Proxy Counsel
for Mr. Shivanshu Kumar,
Advocate.
For the Respondent/ Corporate-debtor :Mr. Shivam, Advocate.

ORDER

Heard the submissions made by the Proxy Counsel for the Financial-creditor and also the Learned Counsel for the Corporate-debtor. Matter is adjourned to 04.02.2021.

-sd-

(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)